

High Court of Tripura <u>Agartala</u>

Order No. 44

Dated, Agartala, the 12th August, 2013

In partial modification of the Order No. 40, dated 18.07.2013, Hon'ble the Chief Justice has been pleased to introduce in the High Court of Tripura the following 'One Party Profile' in respect of Opposite Party/Respondent to be submitted with *Vakalatnama*:



HIGH COURT OF TRIPURA AGARTALA

1. (a) Case Type:	• • • • • • • • • • • • • • • • • • • •		No	/20
(b) Related Case No		• • • • • • • • • • • • • • • • • • • •		• • • • • • • • • • • • • • • • • • • •
2. (a) Category Code:				
(b) Bench Code:	SB DB			
3. Petitioner/Appellant:	AEC :			
4. Opp. Party/Respondent:				

ONE PARTY PROFILE (OPPOSITE PARTY/RESPONDENT) (To be submitted with *Vakalatnama*)

01. Individual/Govt/Corporation/ PSU/Others (Give details in case of others) 02. Name of the First Opposite Party/Respondent of the group 03. Postal address with PIN 04. Sex		·	
case of others) O2. Name of the First Opposite Party/Respondent of the group O3. Postal address with PIN O4. Sex Male Female O5. Nationality O6. DoB/Age Age: Years Months O7. Whether SC/ST SC ST OBC Others O8. Physically challenged Yes No O9. Sr. Citizen (above 65 years) Yes No O6. Cell No., if available	01.	Individual/Govt/Corporation/	
case of others) O2. Name of the First Opposite Party/Respondent of the group O3. Postal address with PIN O4. Sex Male Female O5. Nationality O6. DoB/Age Age: Years Months O7. Whether SC/ST SC ST OBC Others O8. Physically challenged Yes No O9. Sr. Citizen (above 65 years) Yes No O6. Cell No., if available		PSU/Others (Give details in	
02. Name of the First Opposite Party/Respondent of the group 03. Postal address with PIN 04. Sex 05. Nationality 06. DoB/Age 07. Whether SC/ST 08. Physically challenged 09. Sr. Citizen (above 65 years) 10. Cell No., if available			
Party/Respondent of the group 03. Postal address with PIN 04. Sex	00		**************************************
Group	02.	name of the First Opposite	
O3. Postal address with PIN PIN PIN PIN PIN PIN PIN PIN PIN PIN PIN		Party/Respondent of the	
04. Sex		group	
04. Sex	03.	Postal address with PIN	
O4. Sex			
04. Sex Male Female 05. Nationality Age: Years Months 07. Whether SC/ST SC ST OBC Others 08. Physically challenged Yes No 09. Sr. Citizen (above 65 years) Yes No 10. Cell No., if available No			
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04. Sex Male Female 05. Nationality 06. DoB/Age Age: Years Months 07. Whether SC/ST SC ST OBC Others 08. Physically challenged Yes No 09. Sr. Citizen (above 65 years) Yes No 10. Cell No., if available No			••••••••••••••••••••••
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06. DoB/Age 07. Whether SC/ST 08. Physically challenged 09. Sr. Citizen (above 65 years) 10. Cell No., if available Age: Years No No No No No No No No No N			
06. DoB/Age 07. Whether SC/ST 08. Physically challenged 09. Sr. Citizen (above 65 years) 10. Cell No., if available Age: Years No No No No No No No No No N	05.	Nationality	
07. Whether SC/ST SC ST OBC Others 08. Physically challenged Yes No 09. Sr. Citizen (above 65 years) Yes No 10. Cell No., if available			
07. Whether SC/ST SC ST OBC Others 08. Physically challenged Yes No 09. Sr. Citizen (above 65 years) Yes No 10. Cell No., if available	06.	DoB/Age	Age: Years Months
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08. Physically challenged Yes No 09. Sr. Citizen (above 65 years) Yes No 10. Cell No., if available	07	Whether SC/ST	SC ST ORC Others
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10. Cell No., if available		i riyotany ortanorigou	
10. Cell No., if available	09	Sr Citizen (above 65 years)	Ves
			140
	10.	Cell No., if available	
11. E-mail ID, if available			
	11.	E-mail ID, if available	

12.	Any one or more of the following details:	
	a) Ration Card No.	
	b) AADHAAR Card No.	
	c) Voter ID No.	
	d) Driving Licence No.	
	e) PAN No.	
	f) Passport No.	
: !	g) Visa details	
13.	Advocate search:	
	Opposite Party/	
	Respondent's Advocate	
	Cell No.	
	E-mail ID	

NB.– Filing up of SI. Nos. 10 to 12 shall be mandatory wef. 30.09.2013 but if the Opposite Party/Respondent is a foreigner, SI. No. 12 (f) & (g) above must be duly filled in.

(Signature with date)

This will come into force with immediate effect.

By Order,

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(S. Dassgupta)
Registrar (Judicial)

Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2013/ 11,891-911 August 12, 2013

- 01. The President, High Court Bar Association, Agartala;
- 02. The Secretary, High Court Bar Association, Agartala;
- 03. The President, Tripura Bar Association, Agartala;
- 04. The Secretary, Tripura Bar Association, Agartala;
- 05. The Advocate General, Tripura, Agartala;
- 06. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
- 07. The Public Prosecutor, High Court of Tripura, Agartala;
- 08. The Govt. Advocate, High Court of Tripura, Agartala;
- 09. The Joint Registrar, High Court of Tripura, Agartala;
- 10. The Deputy Registrar(s), High Court of Tripura, Agartala;
- 11. The Assistant Registrar(s), High Court of Tripura, Agartala;
- 12. The Assistant Registrar-cum-Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
- 13. The Librarian-cum-RO., High Court of Tripura, Agartala;
- 14. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
- 15. The Private Secretary to the Registrar General, High Court of Tripura, Agartala;
- 16. The Superintendent(s), High Court of Tripura, Agartala;

The Sr. Grade Translator-cum-I/c. Paper Book Section, High Court of Tripura, Agartala;

The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;

19. The Bench Sections, High Court of Tripura, Agartala;

- 20. Notice Board of the Court-house; and
- 21. Order File.

Copy to:

(S. Dássgupta) Registrar (Judicial)